

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD  
COURT 1

IA 51 of 2020 in [TP 101 of 2019] CP(IB) 351 of 2019  
IA 61 of 2020 in [TP 101 of 2019] CP(IB) 351 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL,  
INDORE BENCH ON 12.06.2020

Name of the Company:

Vichitra Narayan Pathak RP For  
Laxmipati Balaji Infra Pvt Ltd  
V/s  
Punjab National Bank & Ors

Section:

Section 31(1),33(2) & 34(1) IBC,2016

**ORDER**

When bench proceedings started through Video Conferencing, after some time internet connection got disconnected, the technicality fault happened at level of NIC, which could not be restored, hence, all the matters are adjourned for further consideration on 03.07.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 12th day of June, 2020.